

**F. No. J-11017/5/2017-Judicial**  
**Government of India**  
**Ministry of Law & Justice**  
**Department of Legal Affairs**  
**Judicial Section**  
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Shastri Bhawan, New Delhi,  
Dated 15<sup>th</sup> November, 2017

**ORDER**

In continuation of this Department's earlier Order No. J-11017/5/2016-Judl. dated 30.08.2017, the President is pleased to engage **Smt. Sushma**, Advocate & Additional Central Government Standing Counsel, CAT, Circuit Bench at Nagpur, as Central Government Counsel for conducting Central Government litigation before Bombay High Court, Bench at Nagpur also, for a period of three years from the date of this order or until further orders, whichever is earlier: -

**BOMBAY HIGH COURT, BENCH AT NAGPUR**

**Central Government Counsel**

<b>Name of Advocate</b>	<b>Contact details</b>	<b>Enrollment number</b>
Smt. Sushma	W/o Shri Avinash Kumar, IPS, R/o Bungalow No. 19/1, Civil Lines, Nagpur, Maharashtra. Mob: 9487762456 Email: sushmajha7@yahoo.co.in	MS/3079/2012

2. The terms & conditions of the engagement of aforesaid advocate as Central Govt. Counsel will be governed by this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through various OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under the tab 'Judicial Section' & in the link 'Circulars pertaining to litigation.'

3. Hindi version of this order will follow.

  
(S. R. Mishra)  
Additional Secretary

**Copy for information to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/ PS to all JS&LA in the Main Sectt.
2. Shri Anil Chandrabali Singh, Addl. Solicitor General of India, IInd floor, Building No. 35, Ambalal Doshi Marg, Opp. Hamam House, Fort Mumbai-400023.
3. Shri Ulhas Manohar Aurangabadkar, Asstt. SGI, High Court of Bombay, Nagpur Bench.
4. Shri Sanjeev B. Deshpande, Asstt. SGI, High Court of Bombay, Aurangabad Bench.
5. The Registrar, Bombay High Court, Bench at Nagpur.
6. The Incharge, Branch Secretariat Mumbai.
7. Smt. Sushma, CGC & Addl. CGSC as above.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
10. Guard File/Judicial Section with 5 spare copies.

  
(D. Srinivas)  
Section Officer (Judicial)  
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